## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/25/2017

NAME OF THE PETITIONER(S)

: R. RAJASEHAR

NAME OF THE RESPONDENT(S)

: VASAN CONSTURCTIONS COMPANY PVT LTD &

ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. CHANDRA MOULI COUNSEL FOR S. Crontrand

2. 12 Ch. Sorrysman Fres Prespondents (A-10 Mylsony & Besulates)

## **ORDER**

Matter is called. Counsel for Petitioner present. No representation on behalf of the Respondent. Matter is posted for appearance of the Respondent failing which appropriate order will be passed. Put up on 19.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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